

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3601
ANSWERED ON:05.08.2014
RECOMMENDATION OF LAW COMMISSION
Chowdhury Shri Adhir Ranjan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Law Commission has recommended for the omission of Section 309 of the Indian Penal Code (IPC) regarding the offence of attempted suicide;
- (b) if so, the details thereof;
- (c) whether the Government is proposing to bring in any legislation to give effect to this recommendation of the Law Commission of India; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

- (a) & (b): Yes Madam. The Law Commission of India in its 210th report on "Humanization and Decriminalization of Attempt to Suicide" has recommended that section 309 of IPC needs to be effaced from the statute book.
- (c) to (d): The Ministry of Home Affairs is in the process of effacing section 309 of the Indian Penal Code as recommended by the Law Commission in its 210th Report along-with amendment of certain other sections of the Code of Criminal Procedure/Indian Penal Code in consultation with all the stakeholders.